


**In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
28-06-2021**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<p style="text-align: center;"><b>To hear</b></p> <ol style="list-style-type: none"><li>1. O.S. 253/2014</li><li>2. O.S. 1026/2015</li><li>3. M.A. 53/2018</li><li>4. O.S. 1003/2021</li></ol> <p style="text-align: center;"><b>Evidence</b></p> <ol style="list-style-type: none"><li>5. O.S. 398/2015</li><li>6. O.S. 1015/2015</li><li>7. O.S. 1687/2015</li><li>8. O.S. 650/2019</li><li>9. O.S. 678/2019</li></ol>	<p style="text-align: center;"><b>To hear</b></p> <ol style="list-style-type: none"><li>1. O.S. 288/2012</li><li>2. O.S. 1443/2012</li><li>3. O.S. 1601/2012</li><li>4. O.S. 1267/2013</li><li>5. O.S. 1569/2013</li></ol>

Note: Other Cases will be adjourned in the CIS

  
Prl. Senior Civil Judge,  
Bangalore Rural District,  
Bangalore

Cause list dated 28.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 189/2007		
2.	OS. 1775/2015		
3.	Ex. 23/2020		
4.	OS. 992/2021		
	Arguments		
5.	OS. 3042/2005		
6.	RA. 31/2017		
7.	RA. 1/2018		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 28.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS.991/2021		
2.	OS.998/2021		
3.	OS.1005/2021		
	Evidence		
4.	OS. 1186/2017		
5.	OS. 1674/2019		
6.	OS. 72/2020		
7.	Misc. 34/2020		

Sd/-  
II Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **28.06.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) OS. 3035/2005 2) OS. 1978/2006 3) OS. 1829/2008 4) OS. 18/2010 5) OS. 593/2010 6) OS. 678/2010 7) OS. 1012/2010 8) OS. 910/2011 9) OS. 14/2012 10) OS. 1390/2014 11) OS. 1521/2014 12) OS. 1723/2014</p> <p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <p>13) Misc. 61/2015 14) Misc. 11/2016 15) MC. 282/2020</p>	<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>16) OS. 1615/2015 17) OS. 1872/2015 18) OS. 384/016 19) OS. 708/2016 20) OS. 1173/2016 21) OS. 1174/2016 22) OS. 29/2018 23) OS. 459/2018 24) OS. 1602/2018 25) OS. 1898/2018 26) OS. 857/2019 27) OS. 1085/2020 28) OS. 1006/2021</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>29) OS. 324/2019</p>

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,  
The following cases are posted to **28-06-2021**

V.C link for IVASCJ,BRD,  
**(<https://meet.jit.si/4ascjrural>)**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45
<b>Arguments</b> 1.O.S.133/2011 2.R.A.148/2012	<b>Arguments</b> 1. R.A.135/2013 2. O.S.910/2010
<b>Hearing</b> 1.O.S.1209/2019 2. O.S.1000/2021	<b>Hearing</b> 1.O.S.1463/2017 2. O.S.1745/2019

  
IV ASCJ 25.06.2021  
Bengaluru Rural District, Bengaluru

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.**

**Cause List dated 28-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p style="text-align: center;"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 4/2006</li><li>2. OS. 821/2007</li><li>3. OS. 2/2012</li><li>4. OS. 365/2012</li></ol>	<ol style="list-style-type: none"><li>1. OS. 1271/2013</li><li>2. OS. 1083/2016</li><li>3. OS. 944/2021</li><li>4. OS. 1001/2021</li></ol>
<p style="text-align: center;"><b>EVIDENCE</b></p> <ol style="list-style-type: none"><li>5. OS. 551/2005</li><li>6. OS. 1020/2006</li><li>7. OS. 2575/2006</li><li>8. OS. 489/2007</li><li>9. OS. 1063/2007</li><li>10. OS. 2325/2007</li><li>11. OS. 431/2012</li><li>12. OS. 182/2013</li><li>13. OS. 596/2013</li></ol>	<p style="text-align: center;"><b>EVIDENCE</b></p> <ol style="list-style-type: none"><li>5. OS. 742/2013</li><li>6. OS. 771/2013</li><li>7. OS. 1018/2013</li><li>8. OS. 1090/2013</li><li>9. OS. 1094/2013</li><li>10. OS. 1103/2013</li><li>11. OS. 1410/2013</li><li>12. OS. 1741/2013</li></ol>

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 28-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. OS. 1376/2006	1. EX. 132/2007
2. OS. OS. 304/2014	2.OS. 845/2009
3. OS. 1251/2014	3. OS. 1262/2009
4. OS. 1560/2014	4. OS. 1012/2011
5. OS. 1576/2014	5. OS. 1130/2011
6. OS. 92/2015	6. OS. 463/2012
7. RA. 22/2015	7. EX. 29/2012
8. RA. 23/2015	8. OS. 655/2012
9. RA. 25/2015	9. RA. 63/2012
10. OS. 836/2015	10. OS. 388/2014
11. OS. 1407/2016	11. OS. 498/2014
12. OS. 571/2021	12. OS. 673/2014
13. OS. 793/2021	13. OS. 729/2014
14. OS. 52/2007	14. OS. 970/2014
15. OS. 292/2015	15 OS. 1026/2014

Sd/-  
C/c VI Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.